

Order No. 135/RG/Spl./Misc. dated 15.02.2022

**ORDER**

Re: **Situation arising due to outbreak of  
the novel coronavirus (COVID-19)**

In partial modification of Order No.134/RG/Spl./Misc. dated 11.02.2022, Hon'ble the Chief Justice has been pleased to order that the Court of Hon'ble Mrs. Justice Archana Puri will be held only through Video Conferencing mode (Virtual mode) till further orders.

**BY ORDER OF HON'BLE THE CHIEF JUSTICE.**

  
(Sanjiv Berry)  
Registrar General  
15.02.2022